

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 388/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017

NAME OF THE PARTIES: M/s. *K. Gijelhari International Pvt. Ltd.*

SECTION OF THE COMPANIES ACT: 230-232 OF THE
Companies Act 1956/2013/I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
	<i>Rajesh Shah</i>	<i>Advocate</i>	<i>Ahmed</i>
	<i>Ahmed Churawala</i>		

COMMON ORDER

CSA 135/230-232/NCLT/MB//MAH/2017

CSA 388/230-232/NCLT/MB//MAH/2017

At request of the Petitioner Counsel M/s. V.C. Shah & Co., Chartered Accountants are hereby appointed to assist OL, Mumbai with a remuneration of Rs. 1,10,000/-.

Company Applications are allowed vide, separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)